Annexure - 7

Name of the corporate debtor: Bajaj & Co Road Contractors Pvt Ltd Date of commencement of CIRP: 09-02-2020; List of creditors as on: 15-07-2021

List of operational creditors (Government dues)

(amount in₹):

No.	Details of Claimant				Details of claim received		Details of claim admitted												
No.	Report email	Government	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount secured by security interest	Amount secured by guarantor	Whether related party?	% of voting share in C.oC., if applicable	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted			Amount of claim under verification	Remarks, if any
1	EMPLOYEES STATE INSURANCE CORPORATION	Central	NA	17/02/20	7,807.00	7,807.00	Government dues	0	0	No	N/A	0	0	0			0	
2	COMMISSIONER OF COMMERCIAL TAXES WEST BANGAL	State	NA	06-04-2020 and revised on 15-1-2021	6,212,1681.00	6,22,92,481.00	Government dues	0	0	No	N/A	0	0	0			0	Claim amount pertains to: 1) Order against Appeal U/S 86 of the WBVAT Act '2003 for the period 2007-2008 (complete order copy pending from the CD to reverse claim of Rs.1041085/-) 2) Order for Penalty u/s 96(1) of the WBVAT Act'2003 for the period 2007-2008 3) Assessment U/S 46 of the WBVAT ACT '2003 for the period 2008-2009 (complete order copy pending from the CD to reverse claim of Rs.1,86,836/-) 4) VAT Audit u/s 43 of the WBVAT ACT '2003 for the period 2010-2011.
					6,212,1681.00	6,22,92,288.00												